

tioned at (a) and (b) of item (1) above. [Placed in Library See No. LT- 1343/90]

- (3) (i) A copy of the Annual Accounts (Hindi and English versions) of the Nehru Institute of Mountaineering, Uttarkashi, for the year 1988-89 together with Audit Report thereon.
- (ii) A copy of the Review (Hindi and English versions) by the Government on the Audited Accounts of the Nehru Institute of Mountaineering, Uttarkashi, for the year 1988-89.
- (4) A statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (3) above. [Placed in Library See No. LT- 1344/90]

PROF. N. G. RANGA (Guntur): I wish to draw the attention of the Government to the fact that there has been a lot of delay in placing these papers on the Table of the House. If you kindly look into it you will find that from 1985-86 right upto now they have not thought of placing them on the Table of the House. Why is it that they have taken such a long time in placing them on the Table of the House? Is it because they had set them aside? They should be able to give some explanation to it.

DR. RAJA RAMANNA: The delay had happened when I was not the Minister incharge of it now was this Government in operation at that time.

MR. DEPUTY SPEAKER: This delay will be examined by the Committee on Papers Laid on the Table.

12.52 hrs.

MESSAGE FROM RAJYA SABHA

[English]

ADDITIONAL SECRETARY: Sir, I have to report the following message received from the Secretary-General of Rajya Sabha:-

"in accordance with the provisions of rule 127 of the Rules of Procedure and Conduct of Business in the Rajya Sabha, I am directed to inform the Lok Sabha that the Rajya Sabha, at its sitting held on the 23rd August, 1990, agreed without any amendment to the National Commission for Women Bill, 1990, which was passed by the Lok Sabha at its sitting held on the 9th August, 1990."

12.52 1/2 hrs.

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ELECTION TO COMMITTEES

(i) Committee on official Language

(*Electa*)
THE MINISTER OF STATE IN THE MINISTRY OF PARLIAMENTARY AFFAIRS AND MINISTER OF STATE IN THE MINISTRY OF TOURISM (SHRI SATYA PAL MALIK): On behalf of Shri Mufti Mohammad Sayeed I beg to move:

"That in pursuance of Sub Section (2) of Section 4 of the Official Languages Act, 1963, the members of Lok Sabha do proceed to elect, in accordance with the system of proportional representation by means of the single transferable vote, two members from among themselves to be a member of the Committee on Official Language *vice* Shri Ramesh Chennithala and Shri Ram Punjab Patle resigned from the Committee."